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Title : Need to include sea erosion under the definition of National Disaster/Natural Calamity for providing relief to the affected fishermen community living along coastal areas.

SHRIMATI J. HELEN DAVIDSON (KANYAKUMARI): In my constituency of Kanyakumari, there are 42 villages inhabited by fishermen within the length of 82 kilometres. The main source of income in my district is from fisheries. Fisheries and fishermen in our district are facing lot of problems throughout the year because of Sea Erosion, especially after Tsunami. These fishermen often lose their catamarans, nets and other belongings in the sea. Also, number of houses have got damaged due to Sea Erosion.

The Government of India has included Landslide in the list of Natural Calamity besides the already existing Cyclone, Earthquake, Fire, Tsunami and hailstorm in the list.

I request the Union Government to take immediate and necessary steps for the inclusion of Sea Erosion in the definition of National Disaster for the safety and betterment of fishermen community all over India living along coastal areas.

Also, I request the Government to take suitable actions for sanctioning fund for putting up protective walls along the seashore of the villages of fishermen, wherever it has not been put up in Kanyakumari district.